

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. †2161
ANSWERED ON 12.03.2025

MULTI SECTORAL DEVELOPMENT PLAN

†2161. SHRI IMRAN MASOOD:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is going to launch some new schemes for the upliftment of socio-economic status of minorities under the Multi Sectoral Development Plan (MSDP);
- (b) the names of schemes being implemented on the ground under the MSDP;
- (c) the schemes being implemented or in pipeline or proposed under MSDP in Saharanpur district of Uttar Pradesh;
- (d) the details of the works undertaken in the minority dominated areas in Saharanpur Lok Sabha constituency under the MSDP scheme in the field of education, skill development, health, cleanliness, pucca houses, roads, drinking water and for increasing the means of income during the last five years along with the expenditure incurred thereon; and
- (e) whether all the works undertaken have been completed as per their timeline and if not, the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

- (a) No such proposal is under consideration in the Ministry.
- (b) to (e) Ministry of Minority Affairs is implementing Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme for creation of community infrastructure in the Minority Concentration Areas (MCAs) across the country in the sectors viz. Education, Health, Skill Development, Women Centric Projects, Drinking Water and Supply, Sanitation and Sports. The aim of the scheme also includes to boost the social and economic conditions of the Minority Communities of that particular areas.

The projects under PMJVK are considered and approved on the basis of the requests received from the respective State Governments/ UT Administrations. The formulation of the project proposals submission thereof to the Ministry; execution of the approved projects and operation & maintenance of the completed projects is the responsibility of the respective State Governments/ UT Administrations.

The status of project sanctioned in the District of Saharanpur, Uttar Pradesh during the last 5 year is as under:-

Name of Projects	Name of District	Block	Units approved	Total cost approved (Rs. in Lakh)	Central Share approved (Rs. in Lakh)	Total funds released (Rs. in Lakh)	No of Unit Work in Progress
ITI/ Additional Infrastructure for ITI	Saharanpur	Gangoh	1	1052.30	631.38	157.85	1
		Nagal	1	996.74	598.04	299.02	1
Working Women Hostel		Gangoh	1	285.50	171.30	85.65	1
